

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) A proposal to amend the Criminal Law (Amendment) Act, 1981 is under consideration.

(b) Since prosecution in such cases is launched by the State Governments concerned, no data in regard to number of persons prosecuted is compiled on All India basis.

(c) No, Sir.

(d) Under Section 11 of the Customs Act, 1982 the Government has prohibited import into India of Books, periodicals; maps etc., which directly or indirectly question the frontiers of India or the territorial integrity of the country.

Use of Video to propagate Naxalism

2148. SHRI SHANTARAM NAIK:
SHRI LAKSHMAN MALLICK:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Naxalites in the country have produced video cassettes narrating the incidents that took place in the Dandakaranya area in the form of folk songs and dramas;

(b) whether these cassettes are widely circulated in Andhra Pradesh, Goa, Bihar, Karnataka, Maharashtra, Madhya Pradesh, Orissa and Delhi;

(c) if so, the details thereof; and

(d) the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a)

There are no confirmed reports in this regard.

(b) to (d). Such cassettes have not come to the notice of police authorities in Madhya Pradesh, Bihar, Andhra Pradesh and Delhi. Information in respect of the remaining States is being collected and will be laid on the Table of the House.

[Translation]

Job opportunities for women in public undertakings

2149. DR. PRABHAT KUMAR MISHRA: Will the PRIME MINISTER be pleased to state:

(a) whether more job opportunities are now being provided to women in public undertakings under the New Employment Policy;

(b) if so, the percentage of increase in the number of women in Government services and the names of the Departments in which preference is being given to them; and

(c) the special measures being taken by Government to give encouragement and to provide information to women for Government jobs and to create awareness among them in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM):

(a) and (b). Subject to relevant constitutional provisions, Government's policy is to provide equal opportunity of employment to all persons, including women.

There has been a gradual increase in the number of women employees under the Central Government. According to the Census of Central Government Employees, the number of women employees in Central Government rose from 117139 in 1980 to 136598 in 1983, the percentage of women to all employees having increased from 3.53 to 3.86 during the period.

(c) Through better education and media

publicity, women are being encouraged to take up employment under Government. Special efforts are being made to increase the representation of women in the Civil Services adopting a two-fold strategy of creating awareness among women about the Civil Services and of motivating them to opt the Civil Services in larger numbers, through programmes on the Doordarshan and the Akashvani and advertisements in the press.

[English]

Tours by Union Ministers

2150. SHRI KAMAL CHAUDHRY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of tours undertaken by Union Ministers within the country during the period from 1 March, 1987 to 31 May, 1988; and

(b) the details of the expenditure incurred on such tours including T.A. and D.A. on each Union Minister during the said period?

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): (a) and (b). The information is being collected and will be laid on the Table of the House.

Sales tax collection in Delhi

2151. PROF. RAMKRISHNA MORE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the actual collection of sales tax in the Union Territory of Delhi in 1987-88 and how does it compare with the actual collection made during 1986-87;

(b) the rise in the number of assessment cases in 1987 as compared to the assessment cases in 1986; and

(c) the remedial measures contemplated by Government in regard to evasion of sales tax?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SON-TOSH MOHAN DEV): (a) and (b). A statement is given below.

(c) Various steps have been taken to prevent loss of revenue and plug the possible loop-holes. Quite a large number of classes of goods have been shifted from the last point to the 1st point for the levy of tax. Dealer to dealer transactions are being got verified in doubtful cases. Surveys of dealers to detect cases of tax evasion have been intensified. More vigorous enforcement measures have also been undertaken.

STATEMENT

<i>Collection of Sales Tax</i>		<i>Increase</i>
1986-87	1987-88	
Rs. 379.19 Crores	Rs. 431.73 Crores	Rs. 52.54 Crores
<i>Assessment Cases</i>		<i>Increase</i>
1986-87	1987-88	
1,39,808	1,66,954	27146

As would be evident from the statement above, there has been substantial increase in the collection of sales tax during the period.

Financial assistance for social security schemes in Andhra Pradesh

2152. SHRI V. TULSIRAM: Will the Minister of WELFARE be pleased to state:

(a) the details of financial assistance provided to the Govt. of Andhra Pradesh for social security schemes for the weaker sections in the State;

(b) the details of the social security schemes proposed to be undertaken in the State; and

(c) the estimated number of families likely to be benefited in the State during the next two years?